

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 124  
CP No. 2/CB/2024

**Proceedings under Section 97 (1) of Companies Act**

**IN THE MATTER OF:**

Harshit Agarwal,  
(Director of Hermani Enterprises Pvt. Ltd.)  
V/S

.....Applicant

RK Jain Construction India Pvt. Ltd. & Anr

....Respondent

**Order delivered on 18/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Arani Guha, Adv,  
Mr. Yash Dalmia, Adv  
Ms. Madhuri Pandey, PCS

For the Respondent

**ORDER**

Petitioner counsel present. List the matter on 02.08.2024.

  
Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

  
Sd

**Deep Chandra Joshi**  
Member (Judicial)